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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 03.00 PM ON 05-09-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/918/IB/2018  
NAME OF THE PETITIONER(S) : L&T finance ltd  
NAME OF THE RESPONDENT(S) : Ethos Coatings and Engineers Pvt Ltd  
UNDER SECTION : 7 Rule 4

| S.No. | Name (in Capital) | Represented by | Signature  |
|-------|-------------------|----------------|--|
| 5     | K. BHUVANESWARIS  | Pethhoree      |   |
|       | C. RUBAN D SILVA  | Respondent     |  |

**ORDER**

Counsel for Petitioner/Financial Creditor present. Advocate for Respondent/Corporate Debtor present and filed Vakalat today. Both counsels stated that the settlement talks are in progress between the parties and prayed for time for submitting the outcome of the talks in this regard. At request of both parties, time is enlarged for making submissions. **Put up on 10.09.2018.**

(S VIJAYARAGHAVAN)  
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

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